

(b) whether there is any proposal to set up more Life Insurance Corporation divisions in Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The LIC has four divisions at Hyderabad, Cuddapah, Visakhapatnam and Masulipatnam in Andhra Pradesh at present.

(b) and (c). Yes, Sir. The LIC has recently opened a new Divisional Office at Warrangal out of the existing Hyderabad Division to supervise the branches in Adilabad, Karim Nagar and Khammam districts.

#### Steps to Rehabilitate Jute Industry

8522. SHRI NARAYAN CHOUBEY : Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the jute mill industry has cut down production by about 10 per cent to contain losses and to avoid mounting inventories; and

(b) if so, the steps being taken by Government to help improved the offtake of jute goods and avert the situation leading to a lay off of labour?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) There has not been any organised cut in production as such in jute industry in West Bengal. However, production has been adversely affected recently to some extent due to several factors such as :

- (i) Exodus of labour to their village homes on Leave, which is a regular feature during April to June every year;
- (ii) Sluggish market demand during this period on account of lesser offtake in domestic market;
- (iii) Closure of six jute mills during April, 1986 so far on account of reported labour unrest.

(b) The Government is continuing to help the jute industry in domestic and international markets through various measures which include :

- (i) Purchase of jute goods by Govt. (DGS&D) from jute industry on cost plus basis; and persuading intending agencies to advance their purchase programme for jute bags for packing 1986 Kariff crop from May, 1986 onwards so as to generate some additional demand and tone up gunny market sentiment;
- (ii) Persuading other user Departments to encourage use of more jute bags instead of synthetic substitutes for packing fertilizers and compulsory use of 100% new jute bags by cement industry;
- (iii) Providing higher cash compensatory support (CCS) to dynamic sectors of jute goods;
- (iv) Improving the competitiveness of jute goods vis-a-vis synthetic substitutes through fiscal and R&K efforts;
- (v) Introducing a Scheme of buffer stocking of raw jute so as to ensure availability of raw jute to mills at reasonable prices.

#### Construction of Drive-in-Hotels on National Highway

8523. SHRI GURUDAS KAMAT : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether a proposal to construct drive-in-hotels on the National Highway is under consideration of Government;

(b) if so, the details thereof; and

(c) when the proposal is likely to be finalised?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM

(SHRI H. K. L. BHAGAT) : (a) No, Sir.

(b) and (c). Does not arise.

**Reward for Best Budget Suggestion**

8524. SHRI D. N. REDDY : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1877 dated 7 March, 1986 regarding reward for best budget suggestion and state :

(a) whether reward for best Budget Suggestion has since been finalised; and

(b) if so, the results thereof indicating number of entries received State-Wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) 589 entries were received in the prescribed proforma suggesting levels of Plan outlays, sources of funding etc. A Statement showing the State/Union Territory-wise break up of the entries is given below. Among the entries those sent by S/Shri Y. G. Paravikar and V. K. Srivastava were adjudged best and the two were awarded prize of Rs 5,000 each. Separately over 3000 persons had sent suggestions for resource mobilisation and utilisation etc. and of these the suggestions made by Dr. M. Ramdass were adjudged the best. He was also awarded a prize of Rs. 5,000.

**Statement**

1	2
Andhra Pradesh	45
Assam	4
Bihar	23
Goa	3
Gujarat	50
Haryana	4
Himachal Pradesh	7
Jammu and Kashmir	2

1	2
Karnataka	19
Kerala	16
Madhya Pradesh	34
Maharashtra	52
Mcghalaya	2
Delhi	51
Orissa	18
Punjab	11
Pondicherry	2
Rajasthan	39
Tamil Nadu	42
Tripura	1
Uttar Pradesh	53
West Bengal	59
Address not clear	52
Total	589

**Marketing of Food Specialities Products in Uncanned Packages**

8525. DR. T. KALPANA DEVI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the food manufactures of Speciality products such as glucose, cheese, tomato Ketchups, soups, noodles, jelly etc. can market their products in uncanned packages of their choice and the weight of contents is to be suitably marked on the package;

(b) whether as per existing rules on bottles of tomato ketchups and 2 minute noodles (pre-cooked) and soups can be packed in any quantity without any restriction;

(c) whether there are any restrictions on weight and contents for items at (b) above; and